BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

for order

T.P.No.166/2017 CP-1105/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name	of the Company	Visa Realty Ltd. & Anr		
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

) Mr. G.K. BAJORIA, ADVOCATE & FOR POLITICALES) Ms. MOUMITA SAKKAR, ASVOCATE

ORDER

Ld. Counsel for the petitioners is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)